

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. CROPBERRY FOODS PRIVATE LIMITED
TRADING OF FOOD AND FOOD RELATED PRODUCTS
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. CROPBERRY FOODS PRIVATE LIMITED CIN: U01110RJ2020PTC070211
2.	Address of the registered office	Office Address: Front of Indu Motors, Govindpura, Jhotwara, Jaipur, Rajasthan, India, 302012
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the latest audited statements as provided by the suspended management there are no fixed assets available with the Corporate Debtor.
5.	Installed capacity of main products/ services	The Corporate Debtor is engaged in the trading of food and related products and does not own or operate any plant or machinery.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2024-25 – Turnover Rs. 2,47,14,49,587
7.	Number of employees/ workmen	Nil as informed by Suspended Management
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.crobberry@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.crobberry@gmail.com
10.	Last date for receipt of expression of interest	25-04-2026
11.	Date of issue of the provisional list of prospective resolution applicants	05-05-2026
12.	Last date for submission of objections to provisional list	10-05-2026
13.	Date of issue of the final list of prospective resolution applicants	20-05-2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	25-05-2026
15.	Last date for submission of resolution plans	24-06-2026



16.	Process email id to submit Expression of Interest	cirp.cropper@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No details available



(Handwritten signature)

Mr. Kailash Shah
Deemed RP in the matter of
Cropper Foods Private Limited
IBBI REG. NO.: IBBI/IPA-001/IP-P00267/2017-2018/10511
505, 21st Century Business Center,
Ring Road, Surat, Gujarat, 395002
AFA valid till 30/06/2027

Date: 10.04.2026

Place: Surat